

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/641/(IB)/CB/2017
NAME OF THE PETITIONER(S) : JUARA IT SOLUTIONS PVT LTD
NAME OF THE RESPONDENT(S) : J TEHCNOLOGIES INDIA LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) A.M. SRIDHARAN

B. UDHAYA KUMAR

Counsel for
Corporate debtor



Cibi Vishnu

2) Sandeep Kumar

Counsel for
Operational Creditor



ORDER

Counsel for both the parties present. Counsel for the Applicant prayed time for filing the Rejoinder. At request time is enlarged. Put up on **06.02.2018 at 10.30 AM.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)